

Kulpi Workshop of Central Inland Water Transport Corporation Ltd., resumption of river services between Calcutta and Assam, higher training scheme at Calcutta, etc., have also been taken up. As a result of this, there has been a general improvement in the transport of Passengers and goods by waterways at different parts of the country. In the Fifth Five Year Plan, a provision of Rs. 40 crores (Rs. 26 crores for Central Schemes and Rs. 14 crores as loan assistance to the State Governments) has been made for development of inland water transport. The provision includes augmentation of fleet of Central Inland Water Transport Corporation Ltd., modernisation of Rajabagan Dockyard, running of river services on the Ganga, development and improvement of important waterways including ancillary facilities in the different States, scheme for providing loan assistance to private entrepreneurs for acquisition and modernisation of vessels, etc.

Enquiry into Bogus Seeds Firms

*16. SHRI RAGHUNANDAN LAL BHATIA:

SHRI P. GANGADEB:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the attention of Government has been drawn to reports in the Press on 20th June, 1974 regarding "Imposters and bogus firms in seeds racket"; and

(b) if so, whether any inquiry has been made into this?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE):

(a) Yes, Sir.

(b) Out of the four specific instances quoted in the newspaper re-

port, detailed reports have been called for from the Governments of Uttar Pradesh, West Bengal and Rajasthan in regard to the export of wheat and paddy from U.P. for seed purposes.

In regard to the third case relating to the activities of R. C. Sharma, the Tarai Development Corporation has confirmed that this person under various aliases was impersonating as authorised agent of G. B. Pant University/Tarai Development Corporation for the seeds produced by them. It has also been stated that he was apprehended by the police at Mhow (Madhya Pradesh) in September, 1973. A report on the result of investigations by the Police has been called for from the Government of Madhya Pradesh.

In regard to the 4th case regarding Onkar Singh Malik the Tarai Development Corporation have corroborated the details given in the newspaper report. The G. B. Pant University have lodged a complaint to the police and all the connected papers have been handed over to the Superintendent of Police, Gorakhpur. A detailed report on the result of the investigations carried out by the police has been called for from the Government of Uttar Pradesh.

उर्वरकों के मूल्य में वृद्धि का आघात और उर्वरकों में धातु-निर्भरता

*17. श्री श्रींकार लाल बेरबा :

श्री सरजू पांडे :

वर्षा कृषि मन्त्री यह बताने की कृपा करेंगे कि :

(क) सरकार ने उर्वरकों के मूल्यों में किस आघात पर वृद्धि की है ;

(ख) अन्य देशों से उर्वरकों का आयात किन मूल्यों पर किया गया है ;